

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated

6 MAY 1987

Application No. 109/87 /106(F)

WP No. _____

Applicant

R. Bhaskar

To

1. Shri.R.Bhaskar,
Postal Assistant,
Wilson Gardens Post Office,
Bangalore- 27.

2. Shri.R.S.Jois
Advocate, No.36, 'Vagdevi',
Shankarmutt Parallel Road,
Shankarapuram,
Shankarapark,
Bangalore- 560 004.

3. Secretary,
Min. of Communications, N.D.

4. The Post Master General,
Karnataka Circle, Bangalore-1.

5. The Senior Superintendent of Post Offices,
Bangalore Sub-Division, Bangalore- 41.

6. The Public Relations Inspector(P & T),
(Personal), Chamarajpet,
Bangalore- 560 018.

7. Shri.M.V. Sudava Rao,
Central Govt. Standing Counsel,
High Court Buildings,
Bangalore- 560 001.

Handwritten: 7/5/87
SUBJECT: Sending copies of Order passed by the Bench in
Application No. 109/87(F)

....

Please find enclosed herewith the copy of the Order/
~~Interim Order~~ passed by this Tribunal in the above said Application
No. 109/87(F) on 28-4-87

Encl: as above.

Handwritten: Haas
SECTION OFFICER
(JUDICIAL)

Handwritten: OK, Please come to all off, 6/5/87

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
@@@@@

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 29 JUN 1987

REVIEW APPLICATION NO 56 /88()

IN APPLICATION NO. 109/87(F)

W.P. NO

Applicant

Shri R. Baskar

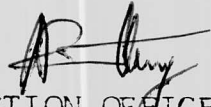
V/s The Secy, M/o Communications & Drs

To

1. Shri R. Baskar
Postal Assistant
Wilson Gardens Post Office
Bangalore - 560 027
2. Shri Ranganatha S. Jois
Advocate
36, 'Vagdevi'
Shankara Park, Shankarapuram
Bangalore - 560 004

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/
~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 19-6-87.


SECTION OFFICER
(JUDICIAL)

Encl : as above

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 19TH DAY OF JUNE, 1987.

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-chairman
and
Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NO. 56/87

Shri R. Baskar,
Postal Assistant,
Wilson Gardens Post Office,
Bangalore-27.

.... Applicant

(Shri H.S. Jois, Advocate)

v.

The Union of India and others. Respondents.

This application having come-up for hearing
to-day, Vice-Chairman made the following.

O R D E R

In this application made under Section 22(3) (f)
of the Administrative Tribunals Act, 1985, the
applicant has sought for a review of the order made
by a Division Bench of this Tribunal consisting of
one of us (Sh. L.H.A. Rego) and Hon'ble Sh. Ch. Rama-
krishna Rao, Member (J).

2. In that order, this Tribunal while examining
the contentions of the applicant had made certain
directions which it thought fit and proper in the
circumstances. Everyone of the grounds urged in



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this application do not disclose that there is a patent error in that order to justify us to review the same. We see no merit in this application. We, therefore, reject this application, at the admission stage, without notice to the respondents.



Sd/-
Vice-Chairman 19/6/87

Sd/-
Member (A) 19.6.1987

Mrv.

True copy
AP 29/6/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE